

**GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES**

**LOKSABHA  
UNSTARRED QUESTION NO.†2478  
TO BE ANSWERED ON 10<sup>TH</sup> DECEMBER, 2024**

**Housing Facilities to the Fishermen Community**

**†2478. Shri Ramashankar Rajbhar:**

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Government provides housing facilities to the fishermen communities and if so, the details thereof;
- (b) the details of Schemes being run by the Government for the fisheries sector; and
- (c) the protective measures stipulated to be taken for the welfare of fishermen?

**ANSWER**

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a) to (c): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India has taken several initiatives for holistic development of fisheries and aquaculture in the country. The details of the schemes implemented by the Ministry of Fisheries, Animal Husbandry and Dairying, Government of India for development of fisheries and aquaculture sector are furnished below:

- (i) The Centrally Sponsored Scheme on Blue Revolution: Integrated Development and Management of Fisheries implemented for a period of 5 years from FY2015-16 to FY2019-20 with a central outlay of Rs.3000 crore and this scheme infused an investment of about Rs 5000 crore into the fisheries sector.
- (ii) In order to address the infrastructure requirement for fisheries sector, Fisheries & Aquaculture Infrastructure Development Fund (FIDF) was launched in the year 2018-19 with a total funds size of Rs 7522.48 crore. FIDF provides concessional finance to the Eligible Entities (EEs), including State Governments/Union Territories for development of identified fisheries infrastructure facilities. FIDF provides interest subvention up to 3% per annum for the repayment period of 12 years inclusive of moratorium of 2 years. Total 132 fisheries related infrastructure proposals of various States, Union Territories and private Entrepreneurs with a total outlay of Rs 5794.09 crore have been approved so far under the FIDF.

- (iii) The Pradhan Mantri Matsya Sampada Yojana (PMMSY) implemented for a period of five years from FY 2020-21 to FY 2024-25 with an estimated investment of Rs. 20,050 crore. This scheme designed to address the critical gaps in fish production and productivity, quality, technology, post-harvest infrastructure and management, modernisation and strengthening of fisheries value chain, establishing a robust fisheries management framework and fishers' welfare. During the last four years (FY 2020-21 to FY 2023-24) and current financial year (FY 2024-25), projects worth of Rs. 20864.29 crore with Central share of Rs. 8871.42 crore have been approved for various States/UTs and other implementing agencies under PMMSY.
- (iv) To make the fisheries sector resilient and incentivize adoption of efficiencies in fisheries value chain, Department of Fisheries, Government of India is implementing a Central Sector Sub-scheme "Pradhan Mantri Matsya Kisan Samridhi Sah Yojana (PMMKSSY)" under the Pradhan Mantri Matsya Sampada Yojana (PMMSY) with an investment of Rs. 6000 crore. PMMKSSY aims at formalization of the fisheries sector, incentivizing the aquaculture insurance, fisheries micro and small enterprises value chain efficiency, adoption of safety and quality system for safe fish production etc.
- (v) Additionally, the Government of India with effect from the financial year 2018-19 has extended the Kisan Credit Card (KCC) facility to fishers and fish farmers to help them to meet their working capital requirements. A total of 4.39 lakh KCCs with a loan amount of Rs 2810 crore have been sanctioned so far fishers and fish farmers in the country including 2,44,506 fishers and fish farmers in Tamil Nadu.

Under the Centrally Sponsored Scheme on Blue Revolution: Integrated Development and Management of Fisheries, a total 18,886 houses for fishermen were sanctioned and central funds of Rs 104.69 was released for the purpose to various States and UTs. While the provision for providing housing facilities to the fishermen communities has not been envisaged under PMMSY, this scheme *inter-alia* envisages several welfare related activities for fishers and fish farmers including; (i) development of Integrated Modern Coastal Fishing Villages in the maritime States/UTs with an aim to maximize economic and social benefits to coastal fishers while minimizing environmental degradation through sustainable fishing practices, (ii) insurance with a coverage of Rs.5.00 lakh against accidental death or permanent total disability, Rs. 2.50 lakh against accidental permanent partial disability and Rs. 25,000 against accidental hospitalization, (iii) livelihood and nutritional support for socio-economically backward active traditional fishers families for conservation of fish resources during fishing ban/lean period. Further, a special plan with an outlay of Rs. 364 crore for providing indigenously developed transponders on free of cost to one lakh fishing vessels to ensure safety and security of fishers while fishing at sea. The transponders with multiple benefits are also enabling the fishermen to have two-way communication, send alerts during any emergency and cyclones and also disseminate the information on potential fishing zones. Besides, safety kits consisting Global Positioning System (GPS), lifejackets, lifebuoy, other life-saving appliances, search & rescue beacons, a radar reflector, first-aid box, a set of flares, backup battery etc are also provided to the fishers to ensure safety and security of fishermen while fishing at sea has also been provided under PMMSY.